Promotions to telephone operators in the Shrimati Sucheta Kripalani Medical College and Hospital, New Delhi

621. SHRIMATI PRATIBHA SINGH:

SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRIMATI MAIMOONA

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to State:

- (a) whether it is a fact that the telephone operators in the Shrimati Sucheta Kripalani M*dical College •and Hospital, New Delhi, who have put in more than seventeen years of service have not been given any promotion whereas those employees in the clerical cadre who joined service later have got promotions; and
- (b) if so, what are the reasons therefor and what steps Government propose to take to remove the stagna tion in the cadre of telephone opera tors in that Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). The telephone operators in the Lady Hardinge Medical College and Smt. Sucheta Kripalani Hospital could not be given any promotion as there are no higher posts in their line of service. Even in clerical cadre, there have not been many promotions for want of vacancies in the higher grades. Efforts are being made to merge the telephone operators cadre "With the clerical cadre so as to remove stagnation of telephone operators to the extent possible.

Tornado-hit areas of Orissa

622. SHRI SANTOSH KUMAR SAHU: Will the Minister of AGRI CULTURE AND IRRIGATION be pleased to state:

- (a) whether the Central team which visited the tornado-hit areas of Keon-jhar and Cuttack districts in Orissa has submitted its report to Government; and V
- (b) if so, what are the details of the report and what action Government have taken or propose to take to provide relief and rehabilitation to *the worst affected villages which were completely destroyed? THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Central Team has not so far submitted the report due to non-receipt of revised memorandum promised by the State Government.

(b) Does not arisse.

Admission of students belonging to the Scheduled Castes/Scheduled Tribes in the Jipmer College, Pondicherry

- 623. SHRI V. P. MUNUSAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that no student belonging to the Scheduled Castes and Scheduled Tribes was admitted to the first year of the M.B.B.S. course at the Jipmer College, Pondicherry last year as the percentage of marks on the basis of admission used to be made before that year was raised;
- (b) if so, what is the reason for raising the percentage of marks last year; and
- (c) whether the percentage of marks prescribed earlier be adhered to in respect of students belonging to the Scheduled Castes and Scheduled Tribes in order to fill up at least the reserved seats in the hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir.

(b) and (c). During 1977-78, out of the 9 seaT;s reserved for Scheduled Castes and 3 for Scheduled Tribes candidates, eight Scheduled Castes and two Scheduled Tribes candidates, who qualified in the entrance examination of the Institute were admitted to the 1st Year of the Integrated M.B.B.S. Course of JIPMER. As no Scheduled Caste candidate from the Union Territory of Pondicherry qualified in the entrance examination with 45 per cent marks the minimum qualifying marks were brought down to 35 per cent so that two Scheduled Castes candidates of Pondicherry could be admitted in JIPMER. One seat for Scheduled Caste and one seat for Scheduled Tribe were not filled up due to nonavailability of qualified candidate.

Admission to M.B.B.S. course at Jip-mer College, Pondicherry

- 624. SHRI V. P. MUNUSAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether any change has been made in the policy regarding the admission to the 1st year of the M.B.B.S. course at Jipmer College, Pondicherry this year;
 - (b) if so, what are the details thereof; and
- (c) if the reply to part (a) above be in the negative, what is the reason for the delay in giving advertisement 1 in newspapers for inviting applications for admissions.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) The following changes have been made in regard to adnndsslons in

JIPMER for 1978-79: —

- 1. The 35 open General seats will not be filled.
- 2. Admissions of students will be restricted to the remaining 30 seats of the following categories: —

(iii) P	ondicherry	S.T.		1
(iv) G	v) Government Nominations			15

- 3. The Entrance Examination will be conducted by JIPMER only at Pondicherry for the 15 Pondi-cherry General, Pondicherry Scheduled Castes and Pondicherry Scheduled Tribes seats.
- 4. The 15 Pondicherry General, Pondicherry Scheduled Castes and Pondicherry Scheduled Tribes seats are open to applicants who are Pondicherry residents provided he/ she is an Indian National and satis--fies either of the following two criteria:—
 - (i) Those candidates residing continuously in the Union Territory of Pondicherry for at least five years immediately preceding the date of application;
 - (ii) Children of Central Government servants including employees of Public Undertakings usder the Central Government posted in the Union Territory of Pondicherry at the time of application, irrespective of the period of their residence in the Union Territory of Pondicherry.
- 5. The eligibility for seats merely by being a native of Pondicherry by virtue of birth stands deleted.
- 6. The minimum percentage of marks, in respect of Pondicherry Scheduled Castes and Pondicherry